1118. SHRIMATI MIRA DAS: DR. BAPU KALDATE:

Written Answers

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Will the Minister of LABOUR be pleased to state;

(a) whether there are any set rules or guidelines for the payment of Provident fund dues of the contract labour employed by the Public Sector Undertakings;

(b) if so, what are the details thereof;

(c) whether the contract labour engaged by the public sector undertakings in Orissa do not pay the provident fund dues at the place of work; and

(d) if so, what are the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PAS-WAN): (a) and (b) The definition of 'employee' given in Section 2(f) of the Employees Provident Funds and Miscellaneous Provisions Act, 1952 includes contractor's employees as well. The Public Sector Undertakings are, therefore, legally required to extend to the contractor's employees the provident fund benefits under either their own provideut fund rules or the EPF Act and the scheme. Apart from this, there is no other rule for the payment of provident fund to the contractors employees.

(c) and (d) The required information is being collected and will be laid on the Table of Sabha in due course.

Losses suffered by Talcher Unit of Fertiliger **Corporation of India**

1119. SHARIMATI MIRA DAS : DR. BAPU KALDATE :

Will the Minister of AGRICULTURE be pleased to state :

(a) wether it is a fact that ehe Talcher Unit of the Fertilizer Corporation of India has been inurring losses;

(b) if so, what are the details thereof;

losses incurred (c) whit were the during 1988 and 1989;

(d) the amount of loss as on date; and

:(e) what are the reasons for these losses. ?.

(b) to (d) The details of losses incurred by Talcher Unit of FCT since its commissioning are as below :

Year					Rs/Lakhs Net Loss
1980-81	•	•			1935
1981-82 1982-83	•	• •	•	•	37.46 39.81
1983-84	٠		•		32.36
1984-85	•	•	•		20.01
1985-86					42.94
1986-87	•	•		•	39. 59
1987-88	•		,		23.81
1 988-89	•		•		73.48
198 9-9 0	•	•	•	•	39.02 (Provisional)
			TOTAL		367.83

(e) The Talcher Plant suffers from design deficiencies, equipment imbalances and chronic power problem. Further, the coal supply to the plant is also not of the required quality.

Central state Agriculture Farms in the Country

1121 SHRI VIRENDRA VERMA: Will the Minister of AGRICULTURE be pleased to state :

(a) what are the names and locations of the Central State Agriculture Farms in the country;

(b) what is the average cultivated area of each of these farms;

(c) what is the annual profit and loss in respect of each of these farms for the last three years, year-wise; and

(d) what are the names of the Director/ -Managing Directors of cach of the. Central State Farm in the Country ? .